

**CA. S. Prabhu****Insolvency Professional****IBBI Reg. No. IBBI/IPA-001/IP-P01275/2018-2019/11948****SCHEDULE II****FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S PROSTAR TEXTILE MILL PRIVATE LIMITED**

Sl. No	PARTICULARS	DETAILS
1.	Name of corporate debtor	PROSTAR TEXTILE MILL PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	29 th October, 2015
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, Coimbatore
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U18101TZ2015PTC021917
5.	Address of the registered office and principal office (if any) of corporate debtor	3/599A, Venkatachalapathy Nagar Parapalayam Road, Mannarai(Po) Tirupur – 641 607
6.	Date of closure of Insolvency Resolution Process	14 th March, 2023 [Liquidation ordered by NCLT on 15 th March,2023]
7.	Liquidation commencement date of corporate debtor	15 th March, 2023 [Order received on 17 th March, 2023]
8.	Name and registration number of the insolvency professional acting as liquidator	CA S Prabhu IBBI/IPA-001/IP-P01275/2018-2019/11948 No.27/9 ,Nivedh Vikas,Pankaja Mill Road, Puliyakulam, Coimbatore- 641045 Ph no: 94888-36000 Mail to: carpprabhu@gmail.com / prostar.cirp@gmail.com
9.	Address and e-mail of the liquidator, as registered with the Board	
10.	Address and e-mail to be used for correspondence with the Liquidator	
11.	Last date for submission of claims	14 th April, 2023

**M/s. SPP & Co., Chartered Accountants**

No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 94888 36000, E : carpprabhu@gmail.com, cirp@sppgroups.com



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Insolvency Professional

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Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the **M/s. Prostar Textile Mill Private Limited** on **15th March, 2023**.

Note:

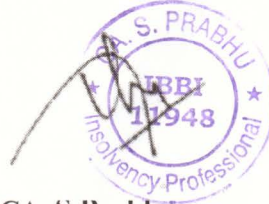
Applicable forms can be downloaded from the following portal: www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

The stakeholders of **M/s. Prostar Textile Mill Private Limited** are hereby called upon to submit their claims with proof on or before **15th March, 2023** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]



Date : 20th March, 2023

Place : Coimbatore

CA. S Prabhu

Liquidator of M/s. Prostar Textile Mill Private Limited

AFA No. AA1/11948/02/171123/104831 valid upto 17.11.2023

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